

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:263
ANSWERED ON:10.11.2010
AFFILIATION OF CBSE SCHOOLS
Mani Shri Jose K.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of schools for affiliation pending with the Central Board of Secondary Education (CBSE) at present;
- (b) the criteria followed for according sanction to start CBSE schools in various States;
- (c) the role of the State Governments in according affiliation to CBSE schools;
- (d) whether CBSE authorities seek mandatory 'No Objection Certificate' from the respective State Government before according affiliation;
- (e) if so, the details thereof; and
- (f) the steps taken/proposed to be taken to streamline this affiliation process?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL)

- (a) : For the academic year 2011-12, Central Board of Secondary Education (CBSE) has received 2161 applications for affiliation and upgradation of affiliation.
- (b) : The criteria for affiliation of schools are prescribed in the Affiliation Bye-Laws of CBSE. The Bye Laws, inter-alia, prescribe the following:
 - (i) NOC of the State Govt./UT Administration. where the school is situated.
 - (ii) The school should be run by a Registered Society/Trust/Company Registered under section 25 of Indian Companies Act, having non- proprietary character.
 - (iii) The schools must have the required land and a building constructed on a part of land and proper playgrounds on the remaining part of land.
 - (iv) The land should be owned by the school or the society which is running the school. If the land is taken on lease it should be for a minimum period of 30 years.
 - (v) The institution should have proper infrastructure and other facilities commensurate with the requirement and should provide minimum floor space of 1 sq. mtr per student in the class room.
- (c) to (e) : CBSE seeks 'No Objection Certificate' of the State Govt./U.T Administration before grant of affiliation.
- (f) : CBSE has taken the following steps in addition to the provisions already made in its Affiliation Bye Laws:-
 - (i) 'Online' submission of application and its online processing.
 - (ii) Inspection of schools for verification of facilities before grant of affiliation.
 - (iii) Time limit of 6 months for completion of affiliation process.
 - (iv) Online transmission of information to the schools and public through CBSE website.
 - (v) Appointment of Inspection Committee by adopting technology to avoid subjectivity.